

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Application No. 18 of 2019

Shraddha Health and Fitness Private Ltd. Petitioner

Versus

M/s. J.N. Hotels Private Limited Respondent

CORAM: HON'BLE THE CHIEF JUSTICE

For the Petitioner: Mr. Shubham Gautam, Advocate

For the Respondent: Mr. Rahul Kumar Gupta, Advocate

Oral Order

06/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the respondent, put up this matter on 10.07.2020.

(D. Ravi Ranjan, C.J.)